

F.No. J-11017/21/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 18th July, 2016

ORDER

The President is pleased to engage Ms. Priyanka Terdal, Advocate as Central Government Counsel for conducting Central Government litigation before the High Court of Karnataka at Bangalore as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

HIGH COURT OF KARNATAKA, BANGALORE
CENTRAL GOVERNMENT COUNSEL

Name	Address & Mobile number	Enrl. No.
Ms. Priyanka Terdal	502, B Block, Aditi Eloquent Apartments, Near Old Police Station, Near Uttam Sagar Hotel, Ramamurthy Nagar, Bangalore-560016. Mob: 9910281064	D/1938/2011

2. The terms & conditions for the above engagement will be governed by this Department's OM No. 26(02)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

G. S. Yadav
18.7.

(G. S. Yadav)

Joint Secretary & Legal Advisor to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Prabhuling K. Navadagi, Ld. ASG, Karnataka High Court, 148 Embassy Square, 106-A, 106-B, Infantry Road, Bangalore-560001.
3. Shri Krishna S. Dixit, Asstt. SG, Dhavalganga, 1st D Cross, 3rd Stage, 4th Block, Basaweshvara Nagar, Bangalore-560079.
4. Shri K. B. Navalgimath, Asstt. SG, Dharwad Bench of High Court of Karnataka, Gandhi Nagar, Karnataka.
5. Shri Jayaraj Kasheppa, Asstt. SG, Shruti Neelaya, H. No. 8-10-339, Akka Mahadevi Colony, Near Shri Hospital, Bidar, Karnataka.
6. Ms. Priyanka Terdal, Central Govt. Counsel as above.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.
11. Cash (LA) Section with regard to retainership fee to CGSC.



(D. Srinivas)

Section Officer (Judicial Section)